

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 14

Dated Guwahati, the 19th March, 2020

It is for the information of all concerned that in the wake of the Novel Coronavirus (COVID-19) disease, Hon'ble the Chief Justice has been pleased to direct the District Judges and the Chief Judicial Magistrates under the jurisdiction of the Hon'ble Gauhati High Court to issue necessary instructions for roster duty arrangement for the Officers and staff of their respective establishments immediately so as to ensure that the concerned Officers and staff attend duty on every alternate day, till instructions issued vide this Registry's Notification No. 11 dated 15.03.2020 continues.

This Notification shall come into effect immediately.

By Order,

Sd/- Raktim Duarah,
REGISTRAR GENERAL

Memo No.HC.III-06/2020/706-728/G, dated Guwahati the 19th March, 2020.

Copy to:

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The District & Sessions Judge, _____, Assam.
- 5) The Chief Judicial Magistrate, _____, Assam.
- 6) The President/Secretary General, Bar Association, Kohima Bench, Kohima.
- 7) The President/Secretary General, Bar Association, Aizawl Bench, Aizawl.
- 8) The President/Secretary General, Bar Association, Itanagar Bench, Naharlagun.
- 9) The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 10) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 11) The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
- 12) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 13) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 14) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 15) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 16) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 17) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 18) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 19) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 20) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 21) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
- 22) The Court Manager, Gauhati High Court, Guwahati.
- 23) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 24) The Chief Security Officer, Gauhati High Court, Guwahati.
- 25) Notice Board, Gauhati High Court (New Block & Old Block), Guwahati.


REGISTRAR GENERAL

19/3/20